



**File No. 10/03/2017-NCLT**  
**राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लैक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 27<sup>th</sup> November 2017

**ORDER**

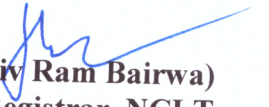
There shall be Special Bench at NCLT Ahmedabad on 28.11.2017 & 29.11.2017 to attend the matters listed before Shri Bikki Raveendra Babu, Member (Judicial) and Ms. Manorama Kumari, Member (Judicial). The Special Bench shall comprise of:

**Special Bench at NCLT Ahmedabad**

Shri Bikki Raveendra Babu, Member (Judicial)

This is in modification of Order of even number dated 28.9.2017 for 28.11.2017 & 29.11.2017 only.

By Order of the National Company Law Tribunal.

  
(Shiv Ram Bairwa)  
Registrar, NCLT  
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.